

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
(IB)-204(ND)2019
IA-3446/2022 IA-5620/2022

IN THE MATTER OF:

M/s. Pooran Trading Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Apple Industries Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 20.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gaurav Gupta, Adv. Sharan Mehta in IA.
5620/2022

For the Liquidator : Adv. Anand Bajpai alongwith Adv. Ravi Kant Pal
in IA 3446/22 & 5620/22

ORDER

Due to paucity of time, the matter is re-notified to 21.02.2023.

Sd/-
COURT OFFICER